

(c) whether there is reason to suspect the hand of international gangs in this smuggling; and

(d) if so, the details thereof?

The Minister of State in the Ministry of Finance (Sri B. R. Bhagat):

(a) and (b). In the late hours of 23rd April, 1966 the customs officers at Palam airport apprehended an Indian national who had arrived from Bombay and on search of his person recovered 1000 tolas of gold with foreign markings valued at about Rs. 62,500 at the international rate.

(c) Investigations which are in progress have not so far revealed the hand of any international gang of smugglers in this case.

(d) Does not arise.

Irrigation and Power Projects in Fourth Plan

*1652. Shri P. Venkatasubbaiah: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that the Planning Commission propose to lay down certain priorities regarding implementation of Irrigation and Power projects in the Fourth Plan to get the maximum return out of limited resources; and

(b) the broad features which are being worked out to give financial help to the various State Governments in a much bigger way to expedite the execution of major projects which are held up for want of adequate finances?

The Minister of Planning and Social Welfare (Shri Avoka Mehta):

(a) At the meeting of the National Development Council held on September 5 and 6, 1965 the priorities regarding implementation of major and medium irrigation schemes were indicated as below:

In the Fourth Plan, there should be emphasis on consolidation of irrigation schemes already completed, by speeding up the utilisation of the

potential already created. High priority should be given to completion of continuing schemes, including measures needed to take the irrigation water right up to the cultivators' fields, e.g. construction of field channels, which is the responsibility of the beneficiaries.'

In respect of power projects, allocations of Plan outlays were made keeping in view the power requirements.

(b) The provision for irrigation and power schemes will be made within the total provision under the States' Five Year Plans. The scheme of financing of the States' Fourth Five Year Plan outlays which would include the outlay for irrigation and power projects, will be worked out at the time of the finalisation of the States' Fourth Five Year Plans.

बंझक परियोजना

*1653. श्री विद्युत शिखर: क्या लिखाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि घन की कमी के कारण गण्डक परियोजना का काम पूरा होने में कोई प्रगति नहीं हुई है ; और

(ख) यदि हां, तो इस कार्य के लिये सरकार का किस प्रकार घन जुटाने का विचार है ?

लिखाई और विद्युत मंत्री (श्री केशव दीन प्रहम) : (क) और (ख) बिहार राज्य के बजट में 1966-67 के लिये 9.18 करोड़ रुपये का प्रबन्ध है। इसके प्रति केन्द्रीय बजट में इस परियोजना के लिये निर्धारित ऋण सहायता के रूप में 3 करोड़ रुपये का प्रबन्ध किया गया है। गण्डक परियोजना पर कार्य को गति को कायम रखा जा सकता है यदि राज्य सरकार द्वारा बजट में प्रतिबन्धित घन राशि उपलब्ध हो जाए।

यह सम्भव है कि पुनः समायोजन करके अथवा इस प्रबन्ध को बढ़ा कर केन्द्रीय सहायता में वृद्धि की जाए।

Issue of 'P' Forms by Reserve Bank

*1654. Shri S. N. Chaturvedi: Will the Minister of Finance be pleased to state:

(a) whether Government have received complaints of inordinate delay in getting 'P' forms from the Reserve Bank of India for obtaining foreign exchange; and

(b) if so, the steps taken to obviate this delay and consequent inconvenience to the applicants?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Government are generally satisfied that there is no inordinate delay in the disposal of 'P' form applications by the Reserve Bank of India if the applications are complete in all respects.

(b) Question does not arise.

Narmada River Project

*1655. Shri Jashvant Mehta: Will the Minister of Irrigation and Power be pleased to state:

(a) the reaction of the concerned States to the recommendations made by Khosla Committee on the Narmada Project;

(b) whether a meeting of the Chief Ministers of Madhya Pradesh, Gujarat and Maharashtra with him has been held; and

(c) if so, with what result?

The Minister of Irrigation and Power (Shri Fakhuddin Ahmed): (a) to (c). Discussions are still going on with representatives of the concerned States. It is only after the round of discussions has been com-

pleted that it would be possible to assess the position.

Holding of Shares by Shrimati Mundhra in U.K.

*1655A. Shri Sidheshwar Prasad: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Shrimati Y. D. Mundhra, wife of Shri Haridas Mundhra, holds shares in Hoare Miller Ltd. Registered office Mint Walk, Croydon, Surrey U.K.;

(b) whether it has been investigated into by the Department as to how she acquired this huge amount and whether it is accounted or unaccounted money; and

(c) if so the steps being taken by Government in the matter?

The Minister of State in the Ministry of Finance (Shri B. B. Bhagat): (a) to (c). The information has been called for and will be placed on the Table of the House as early as possible.

विद्युत बैंक का कृषि उत्पादन सम्बन्धी प्रतिवेदन

*1656. श्री रघु सिन्घे :
श्री स० श्री० बनर्जी :
श्री सुबोध हंसदा :

क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विद्युत बैंक के प्रतिनिधियों ने एक प्रतिवेदन दिया है जिस में उन्होंने तीसरी त्रिवर्षीय योजना में कृषि उत्पादन में हुई वृद्धि की प्राप्ति की है; और

(ख) यदि हाँ, तो कृषि के लिये विदेशी सहायता पर इसके क्या प्रभाव पड़ेंगे ?

वित्त मन्त्री (श्री शशीकाजी चौधरी) :
(ग) विद्युत बैंक के प्रतिनिधियों ने तीसरी प्राप्ति की अवधि में कृषि और कृषि-